

(b) the number of such refugees who are reluctant to return to Pakistan].

भ्रम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) : (क) 5-5-1972 तक प्राप्त सूचना के अनुसार, लगभग 40,900 शरणार्थी राजस्थान में आए थे जिनमें से लगभग 4,000 शिविरों में रह रहे थे। 10-5-1972 तक पश्चिमी पाकिस्तान से लगभग 1,700 व्यक्ति गुजरात में आये थे और वे सभी शिविरों में रह रहे हैं।

(ख) आशा है जैसे ही भारत-पाक सम्बन्ध सामान्य हो जाएंगे वे पाकिस्तान वापस चले जाएंगे।

† [THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR) : (a) As on 5-5-1972, about 40,900 are reported to have come into Rajasthan, of whom about 4,000 were in the camps. In Gujarat, as on 10.5.1972, about 1,700 had come from West Pakistan, and they are all in a camp.

(b) They are expected to return to Pakistan as soon as Indo-Pak relations are normalised.]

1972 INDO-SOVIET JOINT COMMISSION

*285. SHRI VENIGALLA SATYANARAYANA : Will the Minister of EXTERNAL AFFAIRS be pleased to state the terms of reference of the proposed Indo-Soviet Joint Commission and the detailed benefits likely to be derived therefrom by each country ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): The terms of reference of the proposed Indo-Soviet Joint Commission are still being negotiated between the two governments.

The object of the Joint Commission is to further expand and deepen economic and technical cooperation between the two countries particularly in the fields of iron and steel, in the survey, exploration and refining of oil and natural gas and in the

† [] English translation.

field of petro-chemicals and to identify new forms of mutual cooperation in various spheres including space research, utilization of nuclear energy for peaceful purpose and productive cooperation between industrial enterprises in the two countries.

REFUGEES FROM BANGLA DESH

*286. SHRI SITARAM JAIPURIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that all the refugees who crossed over to India during 1971 have since returned to Bangla Desh ;

(b) whether it is also a fact that the Government of India have promised to give help to the Bangladesh Government for rehabilitation of displaced persons in that country and ;

(c) if so, the details thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) All the refugees who came to India after the 25th March, 1971 and were living in Camps, numbering about 67.97 lakhs, were repatriated to Bangladesh by the 25th March, 1972. Only about 10,000 refugees have still not gone out of a total of 31.02 lakhs who were staying with their friends and relations.

(b) and (c) Yes, Sir. A statement showing the details of assistance which the Government of India have agreed to provide to Bangladesh for the rehabilitation of their displaced persons in that country is placed on the Table of the Sabha.

STATEMENT

A. Details of relief materials which the Government of India agreed to provide to Bangladesh

1. Trucks	800
2. Jeeps	50
3. Ambulances	136
4. Blankets and clothings	-